

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
ORDINARY ORIGINAL CIVIL JURISDICTION
IN ITS COMMERCIAL DIVISION
CONTEMPT PETITION NO.16 OF 2022
IN
COMMERCIAL APPEAL (L) NO.25945 OF 2021
WITH
INTERIM APPLICATION (L) NO.22585 OF 2022
WITH
INTERIM APPLICATION (L) NO.22583 OF 2022
WITH
INTERIM APPLICATION (L) NO.7802 OF 2022
WITH
INTERIM APPLICATION (L) NO.10284 OF 2022
WITH
INTERIM APPLICATION (L) NO.14383 OF 2022
WITH
INTERIM APPLICATION (L) NO.15939 OF 2022
WITH
COURT RECEIVER'S REPORT NO.94 OF 2022
IN
CONTEMPT PETITION NO.16 OF 2022

Axis Finance Ltd.

....Petitioner

V/s.

Orbit Ventures Developers & Ors

...Respondents

Mr. Venkatesh Dhond, Senior Advocate a/w Mr. Rashmin Khandekar with Mr. Nishit Dhruva, Ms Khushbu Chhajed, Ms Niyati Merchant and Mr. Yash Dhruva i/b MDP & Partners for Petitioner

Mr. Firoz Bharucha a/w Mr. Kiran Jain, Mr. Duj Jain, Ms Hita Chandrana and Ms Mehak Jain i/b Kiran Jain and Co. for Respondent Nos.1 to 4

Mr. Premlal Krishnan a/w Ms Rehmat Lokhadwala and Mr. Prashant Bothre i/b Pan India Legal Services LLP for Applicants in IAL/10284/2022

Mr. Rishikesh Soni a/w Mr. Parag Samant for Applicant in IAL No.14383 of 2022

Mr. Karl Tamboly a/w Ms Miloni Sanghvi and Mr. Rishikesh Soni i/b Omkar Khanvilkar Law Chambers for Applicant in IAL No.22585 of 2022 and IAL No.22583 of 2022.

Mr. E B Sivakumar, 1st Assistant to Court Receiver present.

CORAM : K.R. SHRIRAM &
A.S. DOCTOR, JJ
DATED : 22nd JULY 2022

PC. :

1 Paragraphs 11, 12 and 13 of the order dated 21st July 2022 read as under:

“11 In the circumstances, we are not inclined to grant any further indulgence to respondent nos.2 and 3. By virtue of what is stated in paragraph 10(iii) and 10(iv), of order dated 23rd March, 2022 (second order passed on that date), respondent no. 2 and 3 having committed repeated breach of the undertakings given to this court, the order sentencing respondent nos.2 and 3 to civil imprisonment, shall come into effect forthwith. Respondent no. 2 and 3 be taken into custody forthwith.

12 At this stage both Respondents undertake to this court to surrender tomorrow morning at 10:30 AM. Mr. Bharucha prays for indulgence.

13 Stand over to 22nd July 2022, first on board.”

2 Mr.Bharucha states he is embarassed in as much as Respondent No.2 and 3 have both absconded. Mr.Bharucha says that he has no instructions of their whereabouts. Mr.Jain also says the same thing.

3 The Commissioner of Police, Mumbai is therefore directed to immediately take steps to trace the whereabouts of these two persons and arrest them wherever they found and present them before this court. This order should be treated as a non-bailable warrant against Respondent Nos.2 and 3.

4 The Commissioner of Police to inform all Airports Authorities and Imigration Authorities in India to place a lookout notice against Respondent No.2 and Respondent No.3 and detain these two persons

wherever they found.

5 Petitioner has provided the details of bank accounts of Respondent No.2 and Respondent No.3. Petitioner to inform all those banks/NBFCs to freeze those bank accounts relying on this order. All those banks/NBFCs so informed by Petitioner shall immediately freeze those accounts including debit/credit cards, if any. The details of bank accounts of Respondent No.2 and Respondent No.3 as provided by Petitioner are scanned and reproduced below :-

Bank details of Respondent No.2

Bank Account Details:

- a. HDFC Bank, landmark building, Pali naka, Pali Hill, Bandra (West),
Mumbai- 400 050;
RTGS/NEFT IFSC: HDFC0000016
BRN CODE- 0016
ACCOUNT NO. 00161930005423
- b. BARBR22022080220260155/R
- c. IFSC-KKKBK0000652; KOTAK MAHINDRA BANK;
06522090001501;
- d. IFSC-UBIN0531561; UNION BANK OF INDIA, 315602010581578;
- e. IFSC- BARAB0SANWES; BANK OF BARODA, 04140100005048;
- f. IFSC- KKKBK0000652; KOTAK MAHINDRA BANK;
06522000002071

Bank details of Respondent No.3

BANK DETAILS

- a. IFSC- KKBK0000652; KOTAK MAHINDRA BANK, 06520010011241;
- b. IFSC- ICIC00539; ICICI BANK LIMITED; 053901500698
- c. IFSC- PUNB0128100; PUN; 1281000100060904
- d. IFSC- IBKL0452MCB; THE MOGAVEERA COOP BANK LIMITED; 00031101003850;
- e. IFSC- UBIN0531561; UNION BANK OF INDIA; 315602010581579;
- f. IFSC- UBIN0531561; UNION BANK OF INDIA; 315602010582387
- g. IFSC- UBIN0531561; UNION BANK OF INDIA; 315601010036840;
- h. IFSC- HDFC0000016; HDFC; 50100274033626

Similarly Petitioner to inform CDSL and NSDL to freeze all the Demat accounts of Respondent No.2 and Respondent No.3.

6 The details of Respondent No.2 – Rajen Dhruv and Respondent No.3 – Hiren Dhruv are as under :-

Rajen Dhruv (Respondent No.2)

**Residential Address – 901, Vastu Building,
52 Pali Hill Road, Bandra (West), Mumbai 400 050.
Contact details – 9867169900
Email- Id- rajendhruv@midcityinfra.com**

Hiren Dhruv (Respondent No.3)

Residential Address – 1101/1201, Swaroski Apartments, 16th Pali Hill Road, Khar (West), Mumbai 400 052.

Contact details – 98671 64400.

Their other addresses are as under :-

Orbit Ventures Developers,
having its office at 2, Home Worth Apartment,
Gulmohar Colony, 7th Cross Road, JVPD Scheme,
Juhu, Mumbai – 400 049.

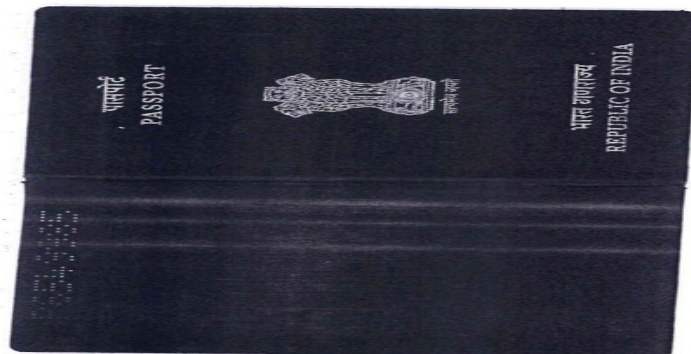
M/s. Mid-City Superstructures Pvt. Ltd.,
having its Registered office at Shivraj Heights, 4th
Floor, 14th Road, Adjacent to Rajkumar Jewellers, Khar
(West), Mumbai – 400 052.

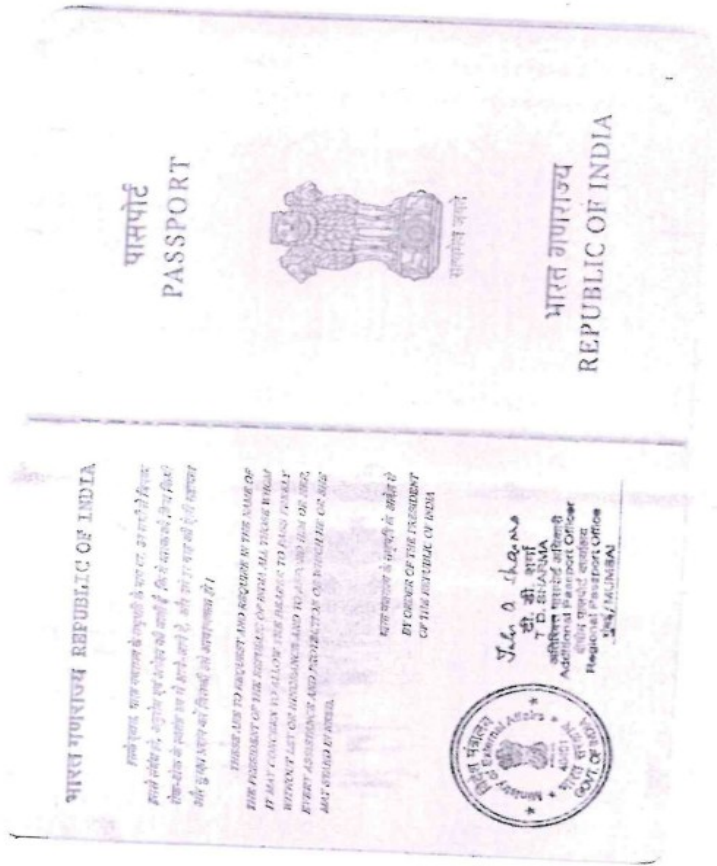
7 The copies of passport, aadhar card and pan card of Respondent No.2 and Respondent No.3 are scanned and reproduced below :-

Copies of passport, aadhar card and pan card of Respondent No.2 Rajen

Dhruv :-

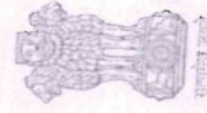
Passport :-





भारत गणराज्य
REPUBLIC OF INDIA

पासपोर्ट
PASSPORT



भारत गणराज्य
REPUBLIC OF INDIA

THESE USES TO REQUEST AND ACQUISITION BY THE NAME OF
THE PASSPORT OF THE REPUBLIC OF INDIA. ALL THESE WHICH
IF MAY CONVINCE IS ALLOW THE BEARING TO PASS. FINALLY
BEFORE THE LIST OF RESIDENCE AND TO PASS AND THIS OF THE
EVENT ASSISTANCE AND SUBJECTS OF INDIA. THE USES
AND WHICH IS APPLICABLE.

भारत गणराज्य के राष्ट्रपति के आदेश पर
BY ORDER OF THE PRESIDENT
OF THE REPUBLIC OF INDIA




T. D. SUDANNA
Additional Passport Officer
Regional Passport Office
BANGALURU, KARNATAKA
INDIA

Postage and Payment

NO POSTAGE
NECESSARY
IF MAILED
IN THE
UNITED STATES

POSTAGE WILL BE PAID BY ADDRESSEE



24900333

VASANTKUMAR HARILAL DHRUV

NALINI VASANTKUMAR DHRUV

RUBY RAJEN DHRUV

901/1001, VASTU PALI HILL BLDG, PALI HILL RD, 52

LAND BREEZE, BANDRA WEST, MUMBAI

PIN: 400050, MAHARASHTRA, INDIA


Z1785453 12/09/2008 MUMBAI

B01072169230618

Aadhar Card :-

 सत्यमेव जयते	 आधार
भारतीय विशिष्ट पहचान प्राधिकरण	
भारत सरकार Unique Identification Authority of India Government of India	
नामांकन क्रम / Enrollment No.: 1207/68883/45762	
To राजेन वसन्त कुमार ध्रुव Rajen Vasant Kumar Dhruv S/O Vasant Kumar Dhruv Aerial View Co-op HSG Soc LTD Vastu Pali 10th Floor .52 Pali Hill Land Breeze Bandra (west) Mumbai Bandra West Mumbai Mumbai Maharashtra 400050 9867152900	27/04/2017 31994052  MD359940529FH 
आपका आधार क्रमांक / Your Aadhaar No. :	
6375 2345 3268	
मेरा आधार, मेरी पहचान	
----->	
 सत्यमेव जयते	भारत सरकार Government of India
	राजेन वसन्त कुमार ध्रुव Rajen Vasant Kumar Dhruv जन्म तिथि / DOB 16/03/1962 पुरुष / Male
6375 2345 3268	
मेरा आधार, मेरी पहचान	

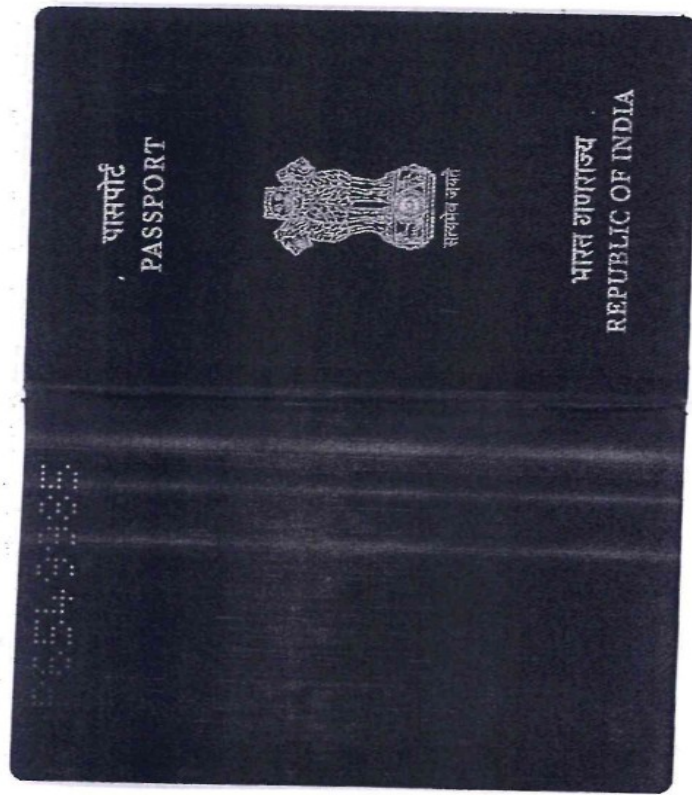
Pan Card :-

आयकर विभाग INCOME TAX DEPARTMENT		भारत सरकार GOVT. OF INDIA
RAJEN VASANT DHRUV VASANT DHRUV		
16/03/1962 Permanent Account Number		
AACPD2513K  Signature		27072013

Copies of passport, aadhar card and pan card of Respondent No.3 - Hiren


Dhruv :-

Passport :-



HOLY WISDOM / WISDOM

SCHOOL / COLLEGE / INSTITUTION



Printed Name of Member as per - (Name of Father / Legal Guardian)
VASANTKUMAR HARILAL DHURV PC:40052

Printed Name of Member
NALINI VASANTKUMAR DHURV

Printed Name of Member
RUCHITA HIREN DHURV

Printed Address
1101-1201, WHITEFIELD , 16TH ROAD

Printed City
KHAR WEST, MUMBAI

Printed PIN
PIN: 400052, MAHARASHTRA, INDIA

Printed P.O. No.
63328612 Printed Date **17/05/2007** Printed Place **MUMBAI**

Printed A/c No.
B01070575288817

Aadhar Card :-




भारतीय विशिष्ट पहचान प्राधिकरण
भारत सरकार
Unique Identification Authority of India
Government of India

नमस्कार क्रमांक / Enrollment No. 1067413482032217

To
 प्रिंमल वसंतकुमार धुल
 H/O. Vasantkumar Dhule
 S/O. Vasantkumar Dhule
 1101-1201, Whitefield Building
 Koth Road
 Kharwesti
 Mumbai
 Khar De Vory Mutual Market
 Maharashtra 400042
 9987154100

25022017



S9228934445FH



आपका आधार क्रमांक / Your Aadhaar No. :

8475 0353 7954

मेरा आधार, मेरी पहचान



भारत सरकार
Government of India





प्रिंमल वसंतकुमार धुल
 Primal Vasantkumar Dhule
 जन्म तिथि - DOB 05-03-1974
 पुरुष / Male

8475 0353 7954

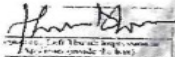
मेरा आधार, मेरी पहचान



Pan Card :-

आयकर विभाग
INCOME TAX DEPARTMENT

भारत सरकार
GOVT. OF INDIA

HIREN V DHRUV
VASANTKUMAR HARILAL DHRUV
05/03/1974
Permanent Account Number
AFIPD1613B


Signature

8 Matter be listed on 25th July 2022, first on board.

9 All to act on authenticated copy of this order.

(A. S. DOCTOR, J.)

(K.R. SHRIRAM, J.)